

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :06/02/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION0602-AT11A.M.**

**46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-AT11.05AM**

21	SEBI Appeal	731/2021	R. MUGUNTHAN Vs. SEBI	ADV. DISH JAIN
2	SEBI Appeal	1020/2022	AKASH PATNI AND ORS. Vs. SEBI	S. K. Jain and Co.
	SEBI Appeal	1021/2022	AKASH PATNI AND ORS Vs. SEBI	S. K. Jain and Co.
3	SEBI Appeal	187/2022	MR. KASHYAP K. MEHTA Vs. BSE AND ORS	Akansha Jain, PCS
Sub Matter(Disposed) : Misc. Application/0000308/2022				
	SEBI Appeal	188/2022	MRS. RUPAL K. MEHTA Vs. BSE AND ORS	Akansha Jain, PCS
Sub Matter(Disposed) : Misc. Application/0000309/2022				
4	SEBI Appeal	353/2022	SHOBHA ACHARYA Vs. SEBI	SUDHAKAR R V LEGAL
Sub Matter(Disposed) : Misc. Application/0000630/2022				
Sub Matter(Disposed) : Misc. Application/0000631/2022				
Sub Matter : Misc. Application/0000632/2022				
Sub Matter : Misc. Application/0001118/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	632/2022	SHOBHA SUDHAKAR ACHARYA-SEEKING DIRECTION Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000353/2022)				
	Misc. Application	1118/2022	SEBI-DELAY IN REPLY Vs. SHOBHA SUDHAKAR ACHARYA	Mansukhlal Hiralal and Co R V LEGAL
(Main Matter Number :SEBI Appeal/0000353/2022)				
5	SEBI Appeal	606/2021	MS. NAVINCHANDRA AND ORS. Vs. SEBI	PALLAVI MEHTA Somandy AND Associates Advocates
Sub Matter(Disposed) : Misc. Application/0001162/2021				
Sub Matter(Disposed) : Misc. Application/0001311/2021				
	SEBI Appeal	520/2022	MS. NAVINCHANDRA AND ORS. Vs. SEBI	PALLAVI MEHTA Somandy and Associates Advocates
Sub Matter(Disposed) : Misc. Application/0000872/2022				
Sub Matter(Disposed) : Misc. Application/0001235/2022				
6	SEBI Appeal	62/2022	BULL INVESTMENT PVT. LTD. A OR Vs. SEBI	RESEARCH ADVISORS Vedchetan Patil Advocate, Bombay High Court
Sub Matter(Disposed) : Misc. Application/0001420/2021				
Sub Matter : Misc. Application/0001421/2021				
Sub Matter : Misc. Application/0000271/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1421/2021	BULL RESEARCH INVESTMENT ADVISORS P. LTD. AND OR Vs. SEBI (Main Matter Number :SEBI Appeal/0000062/2022)	Vedchetan Patil Advocate, Bombay High Court
14	Misc. Application	271/2022	Bull Research Investment Advisors Pvt Ltd and Ors. Vs. SEBI (Main Matter Number :SEBI Appeal/0000062/2022)	Mr. Vedchetan Patil, Advocate  Mansukhlal Hiralal and Co.
<b><u>678-ADMISSION-COURTCODE-GDRISSUE-AT11.10A.M.</u></b>				
7	SEBI Appeal	134/2023	ARUN PANCHARIYA Vs. SEBI Sub Matter : Misc. Application/0001746/2022 Sub Matter : Misc. Application/0001747/2022 Sub Matter : Misc. Application/0001748/2022	SANDEEP WADHAWAN LAW OFFICES
8	SEBI Appeal	135/2023	ARUN PANCHARIYA Vs. SEBI Sub Matter : Misc. Application/0001749/2022 Sub Matter : Misc. Application/0001750/2022 Sub Matter : Misc. Application/0001751/2022	SANDEEP WADHAWAN LAW OFFICES
9	SEBI Appeal	136/2023	ARUN PANCHARIYA Vs. SEBI Sub Matter : Misc. Application/0001752/2022 Sub Matter : Misc. Application/0001753/2022 Sub Matter : Misc. Application/0001754/2022	SANDEEP WADHAWAN LAW OFFICES
10	SEBI Appeal	137/2023	ARUN PANCHARIYA Vs. SEBI Sub Matter : Misc. Application/0001755/2022 Sub Matter : Misc. Application/0001756/2022 Sub Matter : Misc. Application/0001757/2023	SANDEEP WADHAWAN LAW OFFICES

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
11	SEBI Appeal	138/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	Sub Matter :	Misc. Application/0001759/2022		
	Sub Matter :	Misc. Application/0001760/2022		
	Sub Matter :	Misc. Application/0001761/2023		
12	SEBI Appeal	139/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	Sub Matter :	Misc. Application/0001762/2022		
	Sub Matter :	Misc. Application/0001763/2022		
	Sub Matter :	Misc. Application/0001764/2022		
13	SEBI Appeal	140/2023	ARUN PANCHARIYA Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	Sub Matter :	Misc. Application/0001765/2022		
	Sub Matter :	Misc. Application/0001766/2022		
	Sub Matter :	Misc. Application/0001767/2022		
	Misc. Application	1746/2022	ARUN PANCHARIYA-INTERIM Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	(Main Matter Number :SEBI Appeal/0000134/2023)			
	Misc. Application	1747/2022	ARUN PANCHARIYA-DELAY Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	(Main Matter Number :SEBI Appeal/0000134/2023)			
	Misc. Application	1748/2022	ARUN PANCHARIYA-EXEMPTION Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	(Main Matter Number :SEBI Appeal/0000134/2023)			
	Misc. Application	1749/2022	ARUN PANCHARIYA-INTERIM Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
	(Main Matter Number :SEBI Appeal/0000135/2023)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1750/2022	ARUN PANCHARIYA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000135/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1751/2022	ARUN PANCHARIYA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000135/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1752/2022	ARUN PANCHARIYA-INTERIM Vs. SEBI (Main Matter Number :SEBI Appeal/0000136/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1753/2022	ARUN PANCHARIYA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000136/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1754/2022	ARUN PANCHARIYA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000136/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1755/2022	ARUN PANCHARIYA-INTERIM Vs. SEBI (Main Matter Number :SEBI Appeal/0000137/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1756/2022	ARUN PANCHARIYA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000137/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1757/2023	ARUN PANCHARIYA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000137/2023)	SANDEEP WADHAWAN LAW OFFICES

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1759/2022	ARUN PANCHARIYA-INTERIM Vs. SEBI (Main Matter Number :SEBI Appeal/0000138/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1760/2022	ARUN PANCHARIYA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000138/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1761/2023	ARUN PANCHARIYA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000138/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1762/2022	ARUN PANCHARIYA-INTERIM Vs. SEBI (Main Matter Number :SEBI Appeal/0000139/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1763/2022	ARUN PANCHARIYA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000139/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1764/2022	ARUN PANCHARIYA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000139/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1765/2022	ARUN PANCHARIYA-INTERIM Vs. SEBI (Main Matter Number :SEBI Appeal/0000140/2023)	SANDEEP WADHAWAN LAW OFFICES
	Misc. Application	1766/2022	ARUN PANCHARIYA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000140/2023)	SANDEEP WADHAWAN LAW OFFICES

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1767/2022	ARUN PANCHARIYA-EXEMPTION Vs. SEBI	SANDEEP WADHAWAN LAW OFFICES
(Main Matter Number :SEBI Appeal/0000140/2023)				

**635-ADMISSION-COURTCODE-JINDALAO-AT11.15AM**

14	SEBI Appeal	76/2023	JINDAL COTEX LIMITED AND ORS. Vs. SEBI	Adv. Ravi Prakash
Sub Matter(Disposed) : Misc. Application/0001805/2022				
Sub Matter(Disposed) : Misc. Application/0001806/2022				

**306-RAHEARING- CODE- RAHEARING- AT11.17A.M**

15	Review Application	23/2022	MRS. RINKU JALAN Vs. SEBI	INTERJURIS
(Main Matter Number :SEBI Appeal/0000389/2022)				

16	Review Application	24/2022	MRS. ANILA JALAN Vs. SEBI	INTERJURIS
(Main Matter Number :SEBI Appeal/0000390/2022)				

17	Review Application	25/2022	MR. SANJAY JALAN Vs. SEBI	INTERJURIS
(Main Matter Number :SEBI Appeal/0000391/2022)				

**515PARTHEARD-CODE-INFORMATIONBROCHURE-AT11.20AM**

18	IRDA-MISCAPPLICATION	9/2021	SALASAR INSURANCE LTD-INTERIM REL Vs. IRDA	Mr.Dhiraj Mhetre
(Main Matter Number :IRDA Appeal/0000007/2021)				

	IRDA Appeal	7/2021	SALASAR INSURANCE BROKERS PVT. LTD. Vs. IRDA	Mr.Dhiraj Mhetre
Sub Matter : IRDA-MISAPPLICATION/0000009/2021				

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	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000008/2021		
	Sub Matter :	IRDA-MISCAPPLICATION/0000009/2022		

**303PARTHEARD-CODE-SAHARA-AT11.35PM**

19	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Vis Legis Law Practice, Advocates  R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Sub Matter(Disposed) :	Misc. Application/0000440/2019		
	Sub Matter(Disposed) :	Review Application/0000037/2021		
	Sub Matter :	Misc. Application/0000990/2022		

	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Sub Matter(Disposed) :	Misc. Application/0001229/2021		

51	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
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	Misc. Application	990/2022	SAHARA COMMERCIAL CORPORATION LTD Vs. SEBI	INDIA Vis Legis Law Practice
(Main Matter Number :SEBI Appeal/0000250/2019)				

**469-DISPOSAL-CODE-REGISTRATIONCANCELLED-AT12.20PM**

20	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Vishesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000001/2021		

**580-ADMISSIONDISPOSAL-CODE-REFUNDFEES-12.25PAM**

21	SEBI Appeal	654/2021	KOTAK MAHINDRA ASSET MANAGEMENT COMPANY LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0001196/2021				
	SEBI Appeal	527/2022	KOTAK MAHINDRA TRUSTEE CO. LTD. AND ORS. Vs. SEBI	Joby Mathew and Associates
Sub Matter : Misc. Application/0000865/2022				
	Misc. Application	865/2022	KOTAK MAHINDRA TRUSTEE CO. LTD. AND ORS. Vs. SEBI	Joby Mathew and Associates
(Main Matter Number :SEBI Appeal/0000527/2022)				
<b><u>638-DISPOSAL-COURTCODE-PHYSICALSHARES-AT12.30PM</u></b>				
22	SEBI Appeal	799/2021	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law
Sub Matter(Disposed) : Misc. Application/0001372/2021				
Sub Matter(Disposed) : Misc. Application/0001373/2021				
Sub Matter(Disposed) : Misc. Application/0000441/2022				
	Misc. Application	1588/2022	ABHAY JAVLEKAR-DELAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0001004/2022)				
	SEBI Appeal	1002/2022	KAUSHIK JAYENDRA SOLANKI Vs. SEBI	Corporate Pleaders, Advocates
	SEBI Appeal	1003/2022	JIGNESH RAJENDRA KUMAR JAIN Vs. SEBI	Corporate Pleaders, Advocates
	SEBI Appeal	1004/2022	ABHAY JAVLEKAR Vs. SEBI	Triad Law Chambers
Sub Matter : Misc. Application/0001588/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	13/2023	YATIN VASANTRAI PAREKH Vs. SEBI	Harsh A. Kesharia Advocate
Sub Matter(Disposed) : Misc. Application/0001658/2022				
<b><u>735-ADMDISPOSAL-COURTCODE-GDRCAL-AT12.35P.M</u></b>				
23	SEBI Appeal	119/2022	MR. D. SUNDARAJAN Vs. SEBI	Vis Legis Law Practice, Advocates
Sub Matter : Misc. Application/0000350/2022				
Sub Matter : Misc. Application/0000357/2022				
	SEBI Appeal	152/2022	MR. SARVESH GOORHA Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter : Misc. Application/0000643/2022				
Sub Matter : Misc. Application/0001208/2022				
	Misc. Application	350/2022	MR. SUNDARAJAN-SEEKING EXTENSTION Vs. SEBI	D. Vis Legis Law Practice, Advocates
(Main Matter Number :SEBI Appeal/0000119/2022)				
66	Misc. Application	357/2022	SEBI- Delay in Filing reply Vs. MR. D. SUNDARAJAN-	Vis Legis Law Practice, Advocates
(Main Matter Number :SEBI Appeal/0000119/2022)				
67	SEBI Appeal	216/2022	DEEP KUMAR RASTOGI Vs. SEBI	Cue Legal Advocates and Notary
	SEBI Appeal	217/2022	GAGAN RASTOGI Vs. SEBI	Cue Legal Advocates and Notary
	SEBI Appeal	218/2022	ASIATEXX ENTERPRISES Vs. SEBI	Cue Legal Advocates and Notary
	Misc. Application	643/2022	MR. GOORHA-DELAY REJOINDER Vs.	SARVESH IN Mindspright Legal

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(Main Matter Number :SEBI Appeal/0000152/2022)

Misc. Application	1208/2022	MR. GOORHA-STAY Vs. SEBI	SARVESH	MINDSPRIGHT LEGAL
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(Main Matter Number :SEBI Appeal/0000152/2022)

**801-DISPOSAL-COURTCODE-NSEPENALTY-AT 12.40PM**

24 SEBI Appeal	213/2022	OMKAM CAPITAL MARKETS PVT. LTD. Vs. NSE	Prakash Choradia Authorised Signatory	
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Sub Matter(Disposed) : Misc. Application/0000343/2022  
 Sub Matter : Misc. Application/0000344/2022

Misc. Application	344/2022	OMKAM CAPITAL MARKETS PVT. LTD.-STAY Vs. NSE	Prakash Shah and Associates	
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(Main Matter Number :SEBI Appeal/0000213/2022)

**798DISPOSAL-COURTCODE-MURLIAO-AT12.45PM**

25 SEBI Appeal	753/2022	PIYUSH VASANTBHAI KARIA AND ANR. Vs. SEBI	R V Legal	
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Sub Matter(Disposed) : Misc. Application/0001092/2022  
 Sub Matter(Disposed) : Misc. Application/0001093/2022  
 Sub Matter : Misc. Application/0000017/2023

Misc. Application	17/2023	SEBI-DELAY IN REPLY Vs. Piyush Vasant Bhai Karia and Anr.	Mansukhlal Hiralal and Co. RV Legal	
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(Main Matter Number :SEBI Appeal/0000753/2022)